

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

19.08.2013

OA No. 780/2012

Applicant present in person.  
None present for the respondents.

Applicant present in person produced a letter dated 25.07.2013 and submitted that vide this letter dated 25.07.2013, he has been granted Hospital Leave with effect from 16.11.2011 (A/N) to 23.03.2012 (A/N), as claimed in his OA. Therefore, this OA has become infructuous. The copy of the letter dated 25.07.2013 is taken on record.

Having heard the submissions of the applicant present in person, and since the relief claimed by the applicant has been granted by the respondents at their own level, therefore, this OA has become infructuous and is dismissed accordingly.

Interim relief granted to the applicant vide order dated 29.11.2012 stands automatically vacated.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

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